## GOVERNMENT OF INDIA COMMUNICATIONS AND INFORMATION TECHNOLOGY LOK SABHA

STARRED QUESTION NO:380
ANSWERED ON:04.08.2014
MOBILE TOWERS IN BORDER AREA
Chavan Shri Harishchandra Deoram;Patil Shri A.T. (Nana)

## Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the Government has taken note of the spillage of mobile signals of certain foreign mobile networks into the country especially in border areas of Rajasthan and if so, the details thereof;
- (b) whether the Government has also assessed the implications of the signals from foreign mobile networks being received within 20 to 40 Kms.inside the border areas in violation of international rules in this regard; if so, the details thereof; and
- (c) the corrective steps taken/being taken by the Government in this regard?

## **Answer**

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY & LAW AND JUSTICE (SHRI RAVI SHANKAR PRASAD)

(a) to (c) A Statement is laid on the Table of the House.

STATEMENT TO BE LAID ON THE TABLE OF THE LOK SABHA IN RESPECT OF PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 380 FOR 4TH AUGUST, 2014 REGARDING "MOBILE TOWERS IN BORDER AREA"

- (a) Madam, the instances of availability of mobile signals of foreign mobile networks inside Indian territories especially in border areas of Rajasthan such as Bakhasar, Barmer, Jaisalmer, Bikaner, Sriganganagar, Sri Karanpur, Raisingh Nagar, Anupgarh in Rajasthan and Gurdaspur, Amritsar, Ferozpur in Punjab have been reported.
- (b) & (c) The spillage of signals across borders causes harmful interference that needs to be coordinated at bilateral and multilateral forums as per relevant provision of Constitution of International Telecommunication Union (ITU), a specialized agency of United Nations on Telecommunication matters such that all stations, whatever their purpose, must be established and operated in such a manner as not to cause harmful interference to the radio services or communications of other members or of recognized operating agencies, or of other duly authorized operating agencies which carry on a radio service, and which operate in accordance with the provisions of the Radio Regulations. Accordingly, the matter has also been taken up at bilateral as well as multilateral forums.